

Calcutta High Court (Appellate Side)

Scrutiny List From 10-09-2021 To 10-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1630/2021	BIMALENDU BISWAS	TAPAS SINGHA ROY	01-10-2021	NAME OF THE CHIEF JUSTICE (ACTING) IS WRONG.
2	CO	1635/2021	HARIPADA MAHATO	ARINDOM CHATTERJEE	01-10-2021	SYNOPSIS, LIST OF DATES ARE MISSING
3	CRM	6101/2021	PIJUSH DUTTA	Apan Saha	01-10-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
4	CRM	6114/2021	GOLAM RASUL	ARNAB CHATTERJEE	01-10-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
5	CRM	6118/2021	JANE ALAM SK @ JANAI	DEBASIS MITRA	01-10-2021	1. COPY OF THE ORDER DATED 18-03-2021 OFCRM 11228/2020 IS NOT ATTACHED. 2. LOWER COURT DETAILS NOT MENTIONED IN 1ST PARAGRAPH OF THE PETITION.
6	CRM	6120/2021	SUJAUDDIN SK @ MD SUJADDIN SK @ TARA	ASIF DEWAN	01-10-2021	SEAL OF COMMISSIONER OF AFFIDAVIT IS MISSING ON THE COPY OF PHOTO I.D. OF THE DEPONENT.
7	CRM	6159/2021	LAISHRAM JINAN	SOURAV MONDAL	01-10-2021	1. SIGNED COPY OF XEROX PHOTO I.D. COPY OF THE DEPONENT IS NOT ATTACHED WITH THE PETITION.
8	CRR	1844/2021	NADESHWAR MUKHERJEE @ NADESWAR MUKHERJEE AND ORS	JAGANNATH GANGULY	01-10-2021	LIST OF DATES AND SYNOPSIS ARE NOT ATTACHED AFTER THE PRESENTATION FORM.
9	CRR	1856/2021	NAVNEET JOSHI@NAVEET JOSHI	ADITYA ROY	01-10-2021	1. ONE XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM. 2. ADVOCATE WELFARE LOGO IS NOT PASTED ON THE VOKALATNAMA.
10	MAT	1003/2021	THE STATEMAN LTD.	SUPRIYA RANJAN SAHA	01-10-2021	IMPUNGED ORDER HAS NOT BEEN ATTACHED AFTER LIST OF DATE AND SYNOPSIS.
11	MAT	1006/2021	THE SECRETARY PUBLIC SERVICE COMMISSION	SHRABONI SARKAR	01-10-2021	1. NO PINCODE NO. IS PROVIDED OF PETITIONER NO 2. 2. ACCEPTANCE IS NOT GIVEN ON VAKALATNAMA
12	MAT	1009/2021	SWAPNA BOURI AND ANR	SAIKAT SUTRADHAR	01-10-2021	ORDER DATE IS WRONGLY WRITTEN ON PAGE NO 12.
13	RVW	109/2021	MANISH KUMAR	BHARAT BHUSHAN	01-10-2021	1. SYNOPSIS AND SHORT LIST OF DATES NOT ATTACHED WITH THE PETITION.
14	WPA	14474/2021	RIMI INDU	SOUMYAJIT DAS MAHAPATRA	01-10-2021	POLICE STATION NAME IS LEFT BLANCK IN THE ADDRESS OF RESPONDENT NUMBER 6.

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15	WPA	14483/2021	SUMAN PODDAR	SANGHAMITRA NANDY	01-10-2021	THE SPELLING OF THE NAME OF THE PETITIONER DOES NOT MATCH WITH HIS SIGNATURE.
16	WPA	14512/2021	SALEHA BEGAM	MAHAMMAD MAHMUD	01-10-2021	INDEX NOT FILLED UP
17	WPA	14520/2021	SAHAJADI BEGAM	Md. Habibur Rahaman	01-10-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
18	WPA	14527/2021	SRAT CHANDRA MONDAL	DILIP KUMAR SINHA	01-10-2021	NO R.I. STAMP IS PROVIDED IN THE AFFIDAVIT PAGE.
19	WPA	14531/2021	HELNEN AND HOPMAN ENGINEERING I PVT LTD	PRANAV SHARMA	01-10-2021	CAUSE TITLE IS NOT IN PROPER FORM (PAGE NO 1) OF THE PETITION.

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